

Central Administrative Tribunal
Principal Bench

O.A. No. 1710 of 2000

New Delhi, dated this the 27 February 2002

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE MR. KULDIP SINGH, MEMBER (J)

Vijay Pratap Singh Deora,
S/o Shri M.S. Deora,
U.D.C. (working as Production Assistant),
All India Radio,
Parliament Street,
New Delhi-110001. . . Applicant

(By Advocate: Shri B.S. Mainee)

Versus

Union of India through

1. The Secretary,
Ministry of Information & Broadcasting,
Shastri Bhawan,
New Delhi.
2. The Director General,
All India Radio,
Parliament Street, New Delhi.
3. The Director General (News),
All India Radio,
Parliament Street,
New Delhi.
4. The Dy. Director General,
All India Radio,
Parliament Street,
New Delhi. . . Respondents

(By Advocate: Shri S.M. Arif)

ORDER

S.R. ADIGE, VC (A)

Applicant seeks consideration for absorption as Transmission Executive and for fitment in the scale of Production Assistant (Transmission Executive) for the period he has worked as such.

2. Heard.

3. Regarding payment of salary and allowances in the pay scale of Transmission Executive, respondents' counsel Shri Arif has very fairly stated that respondents have no objection in paying applicant the salary and allowances of Transmission Executive for the period he has actually worked as such, because there can be no doubt that respondents have taken the work of a Production Assistant (Transmission Executive) from applicant. Accordingly respondents should calculate and pay to applicant the salary and allowances of the post of Production Assistant (Transmission Executive) after adjusting the pay and allowances already drawn by him for the period he ~~was~~ actually worked as Production Assistant (Transmission Executive). This should be done within three months from the date of receipt of a copy of this order.

4. In so far as absorption as Production Assistant (Transmission Executive) is concerned, the prayer is rejected because the entries in applicant's

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Service Book which we have perused make it amply clear that applicant is a UDC and has even been granted second financial upgradation as UDC and no rule/instruction has been cited which permits a U.D.C to be absorbed as a Production Assistant (Transmission Executive).

5. O.A. is disposed of in terms of Para 3 and 4 above. No costs.

Kuldeep
(Kuldeep Singh)
Member (J)

Adige
(S.R. Adige)
Vice Chairman (A)

karthik

follow up for exec. of time